## ILN.O's fishermen's welfare schemes ia Orissa

3372 SHRI JAGADISH JANI; Will • the Minister of AGRICULTURE be pleased to state:

(a) whether the United Nations Organisation have launched some schemes  $t_0$  protect the interests of fishermen in the country;

(b) if so, what are those schemes;

(c) whether the said scheme has been launched in Orissa; and

(d) if so, the details of the steps taken by Government for fishermen's welfare by implementing those schemes?

THE: MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH); (a) to (d) The information js being collected and will be placed on the Table of the Sabha.

## Contribution of Agricultural Research in increased food production

## 3373. SHRI VITHALRAO MADHAVRAO JADHAV: DR. (SHRIMATI) NAJMA HEPTULLA:

Wil] the Minister of AGRICULTURE be pleased to state;

(a) what are the prospects for agricultural production this year;

(b) what is the contribution of agricultural research in increased food production; and

(c) whether the increased  $f^{\circ\circ}d$  production was achieved due to increasing irrigation and fertilizer supply or due to recent advances in the agricultura] research?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) It is too early *to* make an assessment for the whole year at this stage. However, the prospects of kharif crop are good.

(b) Agricultural Research has played an important  $rol_e$  in increasing

foodgrain production in the country. The major contribution has been the improvement of productivity of crops through varietal upgradation, sound crop husbandry, better crop sanitation and minimal crop losses at harvest and post harvest stages, and also developing different cropping systems.

(c) Agricultura] production in a particular year depends on a number of factors such as weather, supply of irrigation water, use of important inputs like fertilizers, seeds of high yielding varieties, plant protection measures and advances in agricultural research, etc. Therefore, it is not possible to isolate the precise effect of any one particular factor on agricultural production

## Contravention of recruitment rities in D.M.S.

3374. SHRI RAM PUJAN PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the details of the re cruitment rules for appointment to the post of office superintendents and junior accountants in the Delhi Milk Scheme;

(b) whether these  $rule_3$  were followed in the appointment of per manent receptionist to the post of junior accountant and subsequently as office superintendent  $i_n$  the Delhi Milk Scheme:

(c) if not, the reasons therefor;

(d) what action has been taken against the officers responsible for the non-observance of rules; and

(e) if no action has been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) According to the notified recruitment rules, the post of Superintendent is to be filled up by promotion from Head Clerks having 3 years service in the grade; failing which by transfer from Head Clerk with 5 years service in subordinate office or from the